

16/11/95-2

None for Applicant.
Shri Ravi Shetty, Counsel
for Respondents.

He has filed reply,
Copy served on Applicant.
Matter be remitted to
Sine-die list.

At the time of Final
Hearing issue notice
to Counsel for Applicant
and R-2.

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of Registrar.

MP-NO-674/96
for taking documents
in second, filed
on 30.9.96

2/30/8

Dated: 30.9.96 (38)

Shri G.S. Walia for Shri D.V.
Gangal, Counsel for the applicant.
None for the respondents.

The learned Counsel for the
applicant states that since the case of
the applicant has been considered the
wants to withdraw the OA. Permission
granted. Accordingly OA. is disposed
of as withdrawn.

by
10/11/96

Mr. Kolhatkar
(Mr. Kolhatkar)
M(A)

(B.S. Hegde)
M(S)

Order/Judgement (dispatched
to Applicant's Department (s)
on 30/09/96

10/11/96.